

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI
DUTY ROSTER FOR THE MONTH OF JUNE- 2018**

The following Metropolitan Magistrates will work as Duty Magistrate in South District at Saket Court Complex, New Delhi on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold the trial of accused persons involved in petty cases whenever necessary and to attend all the urgent matters, such as recording of dying declaration, statement U/s. 164 Cr. P.C. etc. whenever such matter placed before them. They should always be available in their houses on the day of duty. The Magistrate named stand deputed for the purposes of trial of demonstrators who may be arrested on the date on which they are performing their duties. **If fresh Traffic/STA Challans are filed during holidays, the same shall also be disposed off by the Duty Magistrate.**

On Sundays, Second Saturday and other Holidays, they are required to reach court around 11:00 am. and shall leave before 5:00 pm or till the disposal of the entire remand (including remand outside court premises i.e. Jail, hospital etc.) and other misc. work, whichever is later. Even on working days, Duty Magistrate is expected to remain in the court till 5:00 pm. The Duty Magistrate would be assisted by his/her own staff.

S. No.	Name of Metropolitan Magistrates	Working Day(s)	Holiday(s)	Room No.
1.	Ms. Anjani Mahajan, MM - 02 B-76, Second Floor, Greater Kailash-1, New Delhi.	01/06/2018 06/06/2018		213 (2 nd floor)
2.	Ms. Niti Phutela, MM – 03, (Mahila Court) D-84, Saket Courts Residential Complex, Saket, New Delhi.	02/06/2018 27/06/2018		12 (Ground floor)
3.	Ms. Prabh Deep Kaur, MM-02, NI Act C-12, Saket Courts Residential Complex, Saket, New Delhi.	05/06/2018 28/06/2018	03/06/2018	612 (6 th floor)
4.	Sh. Anurag Dass, MM-01 2042, Type IV, DA Flats, Gulabi Bagh, Delhi	04/06/2018	09/06/2018 10/06/2018	214 (2 nd floor)
5.	Ms. Rajat Goyal, MM-01 NI Act H.No.- 77, Sector – 21 B, Faridabad (Haryana).	07/06/2018 08/06/2018	20/06/2018	611 (6 th floor)
6.	Sh. Arun Kumar Garg, MM-03, NI Act C-93, Saket Courts Residential Complex, Saket, New Delhi.		11/06/2018 19/06/2018	207 (2 nd floor)
7.	Ms. Mayuri Singh, MM-01, (Mahila Court) Flat No. 707, Karkardooma Courts Residential Complex, Delhi.		12/06/2018 13/06/2018 14/06/2018 15/06/2018	208 (2 nd floor)
8.	Ms. Niharika Kumar, MM-04, NI Act BU-1, Pitampura, Vishakha Enclave, Opp. Income Tax Colony, Delhi-110034.		16/06/2018 17/06/2018	305 (3 rd floor)
9.	Sh. Vaibhav Mehta, MM-05 5639/40, B.H.S. Sadar Thana, Sadar Bazar, Delhi-06.	30/06/2018	18/06/2018	210 (2 nd floor)
10.	Sh. Anuj Kumar Singh, MM-03 Flat No. 8C, Delhi Administrative officers flats, Vikaspuri, Near Janakpuri District Centre, Delhi.	21/06/2018 29/06/2018		212 (2 nd floor)
11.	Ms. Saloni Singh, MM – 02, (Mahila Court) Flat No. 606, Karkardooma Court, Judges Residential Complex, New Delhi.	22/06/2018 23/06/2018		209 (2 nd floor)
12.	Sh. Gaurav Gupta, MM – 04 C-41, Saket Courts Residential Complex, Saket, New Delhi-110017.	25/06/2018 26/06/2018	24/06/2018	211 (2 nd floor)

Notes:-

- The Duty Magistrate will also work as Duty Magistrate (Traffic) and all the Challans Traffic/STA/Impounded Vehicle (in addition to work of regular Magisterial Courts) will also be heard and disposed off by him/her.
- When any working day is declared holiday the Duty Magistrate on that day will be deemed as Duty Magistrate for whole of the day without any further orders.

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